

सरकार के पास तीन प्रस्ताव पंजीकृत किये गये हैं, इनमें से 2 योजनायें गुजरात में तथा एक महाराष्ट्र में है। उपर्युक्त योजनाओं में किसी ने भी अपनी परियोजनायें पूरी नहीं की हैं।

(ख) अप्रैल, 1978 के महीने में राजस्थान राज्य में एक और योजना भी तकनीकी विकास महानिदेशालय में पंजीकृत की गई है।

(ग) अधिकतम 60 मी० टन।

**Naval Armament Depot at Sunabeda
Orissa**

6542. SHRI BAIRAGI JENA: Will the Minister of DEFENCE be pleased to state:

(a) what are the developments of Naval Armament Depot at Sunabeda (Orissa);

(b) when the Naval Training Centre at Chilka is commencing its training; and

(c) whether the Air Defence Training Establishment at Gopalpur (Orissa) has not yet been started?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Acquisition of land to meet part of the requirements of the project is in progress. "Go-ahead" sanction for preliminary works such as approach road and quarters for construction staff, has been issued and work on these items has been started.

(b) The Boy's Training Establishment at Chilka is expected to be made functional by early 1979.

(c) Lands required for the project have been acquired. Water supply is being arranged by participating in a joint scheme which is being implemented by the State Government. Planning and sanctioning of the project, which is to be under taken in three phases to be completed by 1981, has been initiated.

Objectives of C.I.S.F.

6543. SHRI G. NARASIMHA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the objectives for which the Central Industrial Security Force has been created;

(b) how far they have been fulfilled;

(c) the number of additional units, if any raised during 1977-78; and

(d) whether there is any proposal to review the working of C.I.S.F. and its utility?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). The Central Industrial Security Force has been constituted for the better protection and security of industrial undertakings. The force has fulfilled these objectives in the industrial undertakings in which it was inducted. During 1977-78 the Force was inducted in five undertakings.

(d) It has been decided that a review would be conducted by the Bureau of Public Enterprises regarding the necessity of continuing the deployment of C.I.S.F. in the undertakings where they are already deployed.

**Officers leaving Indian Merchant
Fleet**

6544. SHRI S. S. SOMANI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that in the last few years a large number of officers have left the Indian Merchant Fleet;

(b) whether this emigration has crippled the working of the Fleet; and

(c) if so, what steps Government propose to take to remedy the situation?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI